

RC No. : 217-2013-A-0003  
Branch : CBI/AC-II/New Delhi  
U/S : 120B, r/w 420 IPC and Section  
7, 8, 9, 12 & 13(2) r/w 13(1) (d) of  
P.C. Act, 1988  
CBI Vs. S.P. Tyagi & Ors.

Sh. ARVIND KUMAR  
Special Judge (PC Act), CBI-10  
Room No. 503, Rouse Avenue Court Complex,  
Deen Dayal Upadhyay Marg, New Delhi

08.07.2020

Matter is taken up today and the proceedings are conducted through Video Conferencing (CISCO WEBEX) as per directions of Hon'ble High Court issued vide Circular No.16/DHC/2020 dated 13.06.2020 in view of the pandemic Covid-19.

Present : Sh. Navin Kumar Giri, Ld. PP for CBI.  
Addl. SP R.A. Yadav in person.

Ld. Counsel for CBI submits that he has filed an application for issuing request for forwarding details/information as per the Circular issued by MHA.

Ld. Counsel for CBI submits that this Court has issued summons in respect of M/s Finmeccanica SpA, Italy (A-10), presently known as M/s Leonardo SpA and M/s IDS Information Technology and Engineering Sarl, Tunisia (A-12). It is submitted that as per MHA Circular dated 04.09.2019, the information/documents as per format duly certified/authenticated are required to be sent.

I have gone through the material on record.



*Arv*

Sh. ARVIND KUMAR  
Special Judge (PC Act), CBI-10  
Room No. 503, Rouse Avenue Court Complex,  
Deen Dayal Upadhyay Marg, New Delhi

Necessary request for service of summons in the given format is issued and same be handed over to IO.

**The application filed by CBI is disposed of.**

Signed copy of this order is being sent through whatsapp to Ahlmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.



(Arvind Kumar)  
Special Judge CBI-10  
Rouse Avenue Courts  
New Delhi/08.07.2020

Special Judge (PC Act) CBI-10  
Room No. 503, Rouse Avenue Court Complex,  
Deen Dayal Upadhyay Marg, New Delhi

CC No : 06/2019  
ECIR : DAI-2019-A-0007  
Branch: CBI/ACB/New Delhi  
CBI Vs. G. Ravichandran

Sh. ARVIND KUMAR  
Special Judge (PC Act), CBI-10  
Room No. 503, Rouse Avenue Court Complex,  
Deen Dayal Upadhyay Marg, New Delhi

08.07.2020

Matter is taken up today and the proceedings are conducted through Video Conferencing (CISCO WEBEX) as per directions of Hon'ble High Court issued vide Circular No.16/DHC/2020 dated 13.06.2020 in view of the pandemic Covid-19.

Present : Sh. Navin Kumar Giri, Ld. PP for CBI.  
Accused G.Ravichandran is present through video conferencing.  
Sh. Tanvir Ahmed Mir, Ld. Counsel for accused G.Ravichandran.  
Sh. Faraz Maqbool. Ld. Counsel for accused.

Sh. Faraz Maqbool, Ld. Counsel for accused submits that accused has engaged some other Counsel and his vakalatnama may be discharged.

Vakalatnama of Sh. Faraz Maqbool is discharged.

Sh. Tanvir Ahmed Mir, Ld. Counsel for accused submits that he has been engaged two days back and he is yet to go through the documents and charge-sheet supplied to accused. Seeks adjournment.

Put up on 27.07.2020 for scrutini of documents.

Signed copy of this order is being sent through whatsapp to



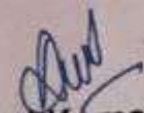
*Arvind Kumar*

**Sh. ARVIND KUMAR**  
Special Judge (PC Act), CBI-10  
Room No. 503, Rouse Avenue Court Complex,  
Deen Dayal Upadhyay Marg, New Delhi

Ahlmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.

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(Arvind Kumar)  
Special Judge CBI-10  
Rouse Avenue Courts  
New Delhi/08.07.2020

Special Judge (PC Act) CBI-10  
Room No. 503, Rouse Avenue Court Complex,  
Deen Dayal Upadhyay Marg, New Delhi

CC No : 48/2019  
RC No. : 01/DZCR/2019  
Branch : Central Region Delhi Zone  
U/S : 3 & 4 of PMLA Act  
ED Vs. Gautam Khaitan & Ors.

Sh. ARVIND KUMAR  
Special Judge (PC Act), CBI-10  
Room No. 503, Rouse Avenue Court Complex,  
Deen Dayal Upadhyay Marg, New Delhi

08.07.2020

Matter is taken up today and the proceedings are conducted through Video Conferencing (Cisco webex) as per directions of Hon'ble High Court issued vide Circular No.16/DHC/2020 dated 13.06.2020 in view of the pandemic Covid-19.

Present : None.

Vakalatnama has been filed by Sh. Ram Aditya Tiwari, Counsel for accused no. 1 Gautam Khaitan and accused no. 2, Ritu Khaitan through email.

Signed copy of this order is being sent through whatsapp to Ahlmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.



(Arvind Kumar)  
Special Judge CBI-10  
Rouse Avenue Courts  
New Delhi/08.07.2020



Special Judge (PC Act) CBI-10  
Room No. 503, Rouse Avenue Court Complex,  
Deen Dayal Upadhyay Marg, New Delhi

Case No. : RC DAI-2020-A-0008  
U/S : 7A of P.C. Act  
CBI Vs. Mukesh Kumar

Sh. ARVIND KUMAR  
Special Judge (PC Act), CBI-10  
Room No. 503, Rouse Avenue Court Complex,  
Deen Dayal Upadhyay Marg, New Delhi

08.07.2020

Present matter is assigned by Ld. District Judge, Rouse Avenue Courts today and the proceedings are conducted through Video Conferencing (CISCO WEBEX) as per directions of Hon'ble High Court issued vide Circular No.16/DHC/2020 dated 13.06.2020 in view of the pandemic Covid-19.

Present : Sh. Navin Kumar Giri, Ld. PP for CBI.  
Sh. Satish Kumar, Ld. Counsel for accused  
Mukesh Kumar.

Ld. Counsel for accused submits that he has filed an application for superdari of articles seized by the CBI officials at the time of arrest of accused.

Issue notice to CBI.

Sh. Navin Kumar Giri, Ld. PP for CBI accepts notice on behalf of  
CBI.



Ld. Counsel for accused submits that he will be providing the application and documents to Ld. Counsel for CBI during the course

*Arvind Kumar*

of day.

**Sh. ARVIND KUMAR**  
Special Judge (PC Act), CBI-10  
Room No. 503, Rouse Avenue Court Complex,  
Dean Dayal Upadhyay Marg, New Delhi

**Put up on 13.07.2020 at 12.00 pm.**

Signed copy of this order is being sent through whatsapp to Ahlmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.



**(Arvind Kumar)**  
Special Judge CBI-10  
Rouse Avenue Courts  
New Delhi/08.07.2020



**Special Judge (PC Act) CBI-10**  
Room No. 503, Rouse Avenue Court Complex.  
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